

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 180 of 2015

Dated: 6th February, 2017

In the matter of:

M/s. Shreenath Mhaskoba Sakhar Karkhana Ltd. ... Appellant(s)
Vs. ... Respondent(s)
Central Electricity Regulatory Commission & Ors.

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **21st February , 2017 at 2:30 P.M.**

For Court Master

suman